

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Yes Bank Ltd  
Vs  
Uniply Décor Ltd

**MAIN PETITION NUMBER** : CP(IB)/137(CHE)/2021  
**(IA/MA) APPLICATION NUMBERS**

IA/2330/CHE/2023; IA/2331/CHE/2023

---

**ORDER**

Present: None for Applicant/EPFO.  
Mr. Rajkumar Jhabakh, Ld. Counsel for Respondent.  
Ms. Jayanthi K Shah, Ld. Counsel for Liquidator.

Despite time and opportunity given, Applicant has not filed the rejoinder.

Right of the Applicant to file the rejoinder is closed.

List the applications for hearing on **26.08.2024**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)